

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

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28<sup>th</sup> Feb 2018

No. NGT(PB)/621/Admn./2018/188

ORDER

**Sub: Medical facilities to the officers and staff of the National Green Tribunal (NGT) – Implementation - reg.**

This is in continuation of Order No. 17(12)/2010-PL/NGT dated 01.02.2018 of the Ministry of Environment, Forest & Climate Change, Government of India on the subject cited above. The National Green Tribunal Medical Facility Scheme is hereby implemented w.e.f 01<sup>st</sup> March, 2018 for the Officers & Staff of NGT, Principal Bench at New Delhi and all the Zonal Benches at Pune, Chennai, Kolkata & Bhopal.



(Mukesh Kumar Gupta)  
Registrar General & Head of Office

28 FEB 2018

- To:
- (i) Ld Registrar(s) at Pune, Chennai, Kolkata & Bhopal
  - (ii) Under Secretary, MOEF&CC, IPB, Jor Bagh
  - (iii) Dy. Controllers of Accounts with the direction to reimburse the medical bills in accordance with the scheme
  - (iv) PS to Ld. RG
  - (v) NGT Website
  - (vi) Notice Borad
  - (vii) Guard file